

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 118
CP No. 6/CB/2023

Proceedings under Section 241-242 Companies Act

IN THE MATTER OF:

Debasish Mahapatra
V/S

.....Applicant

Konark Aquatics & Exports Pvt. Ltd. & Ors.

.....Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Saswat K. Acharya, Adv.
Mr. Abhishek Dash, Adv.
Mr. Ayush Khandelwal, Adv.

For the Respondent

Mr. L.D. Sahoo, Adv.

ORDER

Both sides counsel present.

Matter adjourned to 26.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)